

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED PARLIAMENT QUESTION 1079
TO BE ANSWERED ON 3RD DECEMBER, 2021**

RASHTRIYA BAL SWASTHYA KARYAKRAM (RBSK)

**1079: SHRI PRATAPRAO JADHAV:
SHRI REBATI TRIPURA:
SHRI SHRIRANG ATPA BARNE:
SHRI SANJAY SADASHIVMO MANDLIK:
SHRI SANCANNA AMARAPPA;
SHRI BIDYUT BARAN MAHATO:
SHRI SUDEER CUPTA:
SHRI B.Y. RAGHAVENDA:
SHRI PRATHAP SIMHA:
SHRI Y DEVENDRAPPA:
DR. UMESH G. JADHAV:
SHRI ANNASAHEB SHONKAR JOLLE:**

Will the **MINISTER of HEALTH AND FAMILY WELFARE** be pleased to state:

- a) the present status of Rashtriya Bal Swasthya Karyakram (RBSK) being implemented by the Government and challenges faced thereof while implementing
- b) the quantum of funds allocated and utilised for the States/UTs for implementation of RBSK since its inception, State/UT-wise, year wise;
- c) whether this programme has been able to achieve its objective if so the details thereof and if not, corrective steps taken in this regard
- d) the number of Early Intervention Centres established in district hospitals and health centres in the country during the last three years and the current year, State/UT-wise;
- e) the mechanism put in place by the Government for regular monitoring of the programme to ascertain its efficacy; and
- f) the steps taken by the Government to ensure that district hospitals across the country are fully equipped with technology and medicines to treat birth related defects deficiencies and diseases?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR. BHARATI PRAVIN PAWAR)

a) to c) The objective of Rashtriya Bal Swasthaya Karyakram, (RBSK) is early identification and early management for selected health conditions - 4 D's i.e. Defects at Birth, Developmental delays, Diseases and Deficiencies.

Ministry of Health and Family Welfare (MoHFW) is implementing RBSK in all States/UTs under National Health Mission.

As reported by States/UTs, 109.9 crore children have been screened, 8.04 crore children have been identified with selected health conditions and 3.11 crore children have been provided secondary/tertiary care in F/Y 2013-14 till F/Y 2020-21 under RBSK since its inception.

Some States and UTs faced implementation challenges on account of closure of Anganwadis and Schools in view of the prevailing pandemic situation.

The details of State/UT-wise Approvals and utilisation for RBSK from F.Y.2014-15 to 2020-21 as reported by States/UTs is given at Annexure 1.

d) As reported by States/UTs, 315 District Early Intervention Centres (DEICs) have been made functional. State/UT wise cumulative detail is given at Annexure 2.

e) The programme is regularly monitored under National Health Mission through regular review of quarterly reports, annual reviews during the appraisal process of Programme Implementation Plans, field visits and periodic meeting with State nodal officers and Common Review Missions.

f) The responsibility for strengthening of district hospitals primarily lies with the States/UTs. Support is provided under the NHM to States/UTs for infrastructure, essential equipment and required human resources at District Hospitals through DEICs including capacity building for comprehensive management of selected health conditions with special focus on children with developmental delay.

Annexure 1**State/UT wise Approvals and Expenditure for Rashtriya Bal Swasthya Karyakram (RBSK) under NHM from F.Y. 2014-15 to 2020-21, Part 1**

(Rs in Lakhs)

Sl. No	States/UTs	2014-15		2015-16		2016-17	
		Approvals	Utilisation	Approvals	Utilisation	Approvals	Utilisation
1	Andaman & Nicobar	154.05	0.00	208.29	45.66	189.84	90.13
2	Andhra Pradesh	5,197.92	423.90	3,789.36	810.60	7,382.99	395.66
3	Arunachal Pradesh	709.50	112.94	750.75	600.03	738.69	395.66
4	Assam	7,764.47	1,507.69	6,944.39	3,949.67	8,059.36	5,036.46
5	Bihar	5,850.13	9.92	8,739.89	5,715.06	9,337.41	7,133.06
6	Chandigarh	171.11	121.31	207.63	0.00	163.66	0.00
7	Chhattisgarh	3,507.36	1,641.46	3,880.90	2,481.44	5,229.10	3,202.34
8	Dadra & Nagar Haveli	205.84	0.00	201.55	120.08	222.03	105.31
9	Daman	102.26	91.30	114.09	39.26	102.83	51.14
10	Delhi	19.92	0.00	0.00	0.00	973.04	0.00
11	Goa	293.76	116.12	312.69	163.20	272.97	144.87
12	Gujarat	7,790.62	2,863.75	9,072.04	6,542.49	13,229.55	12,285.10
13	Haryana	3,801.79	2,028.18	3,203.92	2,921.99	2,932.25	2,215.30
14	Himachal Pradesh	927.20	543.86	1,688.38	442.33	2,435.57	1,350.75
15	Jammu & Kashmir	4,459.11	1,411.83	4,656.04	3,857.37	4,272.28	3,605.88
16	Jharkhand	3,500.73	0.00	2,792.19	518.24	1,755.88	600.38
17	Karnataka	6,460.84	3,308.20	5,991.94	4,513.89	6,322.47	5,306.68
18	Kerala	4,195.54	751.79	4,097.35	3,367.51	4,031.09	4,329.13
19	Ladakh	-	-	-	-	-	-
20	Lakshadweep	18.80	0.45	25.40	1.91	26.17	0.48
21	Madhya Pradesh	8,518.67	3,925.12	13,354.13	8,200.59	14,526.32	9,042.58
22	Maharashtra	15,145.68	7,157.76	12,799.26	9,712.71	16,626.38	9,406.18
23	Manipur	854.99	78.57	1,745.97	374.06	1,912.27	416.55
24	Meghalaya	1,092.03	87.53	1,110.11	995.85	1,168.88	744.78
25	Mizoram	621.97	271.02	924.34	411.42	964.04	382.31
26	Nagaland	458.82	115.34	439.73	119.99	512.63	205.04
27	Odisha	7,248.75	3,957.82	8,307.39	6,302.50	7,651.66	7,022.39
28	Puducherry	81.58		86.18	55.04	121.06	75.37
29	Punjab	3,782.49	591.04	3,749.24	3,194.15	3,401.51	2,786.25
30	Rajasthan	2,427.77	9.60	6,871.45	547.37	5,839.08	3,534.44
31	Sikkim	151.54	65.15	268.70	103.18	248.39	72.90
32	Tamilnadu	4,715.59	0.00	4,389.05	2,418.02	8,772.83	8,469.27
33	Telangana	3,189.78	0.00	4,184.78	311.35	3,356.00	2,447.01
34	Tripura	324.77	55.73	604.66	213.78	660.06	290.54
35	Uttar Pradesh	19,793.59	14,881.12	24,709.61	18,602.70	27,454.25	20,518.50
36	Uttarakhand	3,523.09	2,088.81	3,390.78	2,933.50	3,410.24	3,022.17
37	West Bengal	11,346.21	4,682.81	11,799.49	8,682.96	10,653.77	10,833.53

Note: 1. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year.

2. The Above Figures are as per FMR reported by State/UTs.

**State/UT wise Approvals and Expenditure for Rashtriya Bal Swasthya Karyakram (RBSK) under NHM
from F.Y. 2014-15 to 2020-21, Part 2**

(Rs in Lakhs)

Sl. No	States/UTs	2017-18		2018-19		2019-20	
		Approvals	Utilisation	Approvals	Utilisation	Approvals	Utilisation
1	Andaman & Nicobar	172.57	78.07	198.11	106.93	153.82	133.08
2	Andhra Pradesh	9,016.78	694.78	10,625.31	2,570.38	7,848.42	1,929.95
3	Arunachal Pradesh	1,037.36	470.20	1,110.74	651.73	737.83	646.78
4	Assam	7,869.22	5,574.92	6,731.83	5,919.25	7,112.38	6,227.18
5	Bihar	10,527.98	8,210.90	12,477.71	8,321.64	13,365.97	8,889.39
6	Chandigarh	173.93	180.05	167.03	166.53	160.03	158.04
7	Chhattisgarh	15,803.28	4,972.53	7,266.90	5,224.67	6,333.34	4,857.09
8	Dadra & Nagar Haveli	155.59	104.77	151.00	113.79	153.59	107.73
9	Daman	117.31	41.90	117.77	58.56	86.27	51.40
10	Delhi	2,421.86	0.00	0.00	0.00	2,495.21	0.00
11	Goa	278.17	176.08	307.62	207.23	325.60	237.97
12	Gujarat	27,048.97	18,507.55	27,897.31	20,831.04	25,967.05	14,764.35
13	Haryana	3,423.90	2,640.22	3,280.76	2,899.98	3,987.94	2,857.59
14	Himachal Pradesh	2,401.82	1,627.08	2,622.72	1,637.04	2,776.19	1,701.29
15	Jammu & Kashmir	4,844.56	3,642.48	4,946.37	4,112.17	5,338.75	3,695.49
16	Jharkhand	4,202.99	930.52	3,536.89	1,787.89	3,424.64	2,208.22
17	Karnataka	7,982.87	6,772.73	8,145.35	5,730.87	9,798.04	6,920.95
18	Kerala	7,274.24	5,717.69	6,538.78	6,669.69	9,025.19	5,106.41
19	Ladakh	-	-	-	-	-	-
20	Lakshadweep	23.70	0.00	14.90	0.22	0.50	0.56
21	Madhya Pradesh	16,188.11	13,040.76	16,553.50	9,551.61	16,287.17	11,617.23
22	Maharashtra	16,142.89	10,648.84	22,489.45	12,198.81	17,836.45	14,094.88
23	Manipur	947.60	634.85	1,623.16	1,216.13	1,334.79	615.21
24	Meghalaya	1,407.82	1,051.74	1,559.15	1,202.96	1,425.27	985.71
25	Mizoram	1,086.84	541.42	567.95	623.33	598.00	290.02
26	Nagaland	758.72	28.43	1,429.84	187.29	318.63	188.80
27	Odisha	8,424.98	7,046.79	9,174.53	7,919.67	10,126.45	9,439.99
28	Puducherry	109.51	55.93	104.72	47.30	104.68	69.16
29	Punjab	3,498.25	2,673.27	4,122.67	3,134.34	4,488.15	4,297.77
30	Rajasthan	7,101.88	4,185.39	8,498.26	5,564.89	10,461.66	5,735.55
31	Sikkim	263.97	60.56	308.03	84.24	216.54	57.46
32	Tamilnadu	9,940.13	7,050.93	8,974.34	8,914.81	9,164.27	8,811.76
33	Telangana	5,409.90	1,621.56	9,283.13	1,354.47	5,734.21	3,345.56
34	Tripura	674.53	573.61	955.74	728.47	701.52	536.34
35	Uttar Pradesh	29,888.04	21,501.32	31,028.32	25,132.08	30,905.58	25,173.15
36	Uttarakhand	3,188.94	2,481.80	3,484.90	2,585.05	3,237.93	2,852.23
37	West Bengal	11,018.03	10,320.44	7,662.92	11,187.57	13,016.20	10,883.75

Note: 1. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year.

2. The Above Figures are as per FMR reported by State/UTs.

**State/UT wise Approvals and Expenditure for Rashtriya Bal Swasthya Karyakram (RBSK) under NHM
from F.Y. 2014-15 to 2020-21, Part 3**

(Rs in Lakhs)

Sl. No	States/UTs	2020-21	
		Approvals	Utilisation
1	Andaman & Nicobar	137.48	112.76
2	Andhra Pradesh	10,559.52	2,566.69
3	Arunachal Pradesh	962.06	497.63
4	Assam	6,230.70	5,393.93
5	Bihar	12,761.99	11,360.38
6	Chandigarh	154.30	75.76
7	Chhattisgarh	6,218.30	4,541.79
8	Dadra & Nagar Haveli	66.43	154.11
9	Daman		
10	Delhi	134.28	0.00
11	Goa	23,828.96	12,836.69
12	Gujarat	4,128.05	2,641.10
13	Haryana	6,661.84	5,960.88
14	Himachal Pradesh	2,314.30	1,626.75
15	Jammu & Kashmir	5,118.46	4,237.79
16	Jharkhand	5,319.06	1,892.21
17	Karnataka	7,238.59	7,837.88
18	Kerala	19,443.60	14,163.90
19	Ladakh	485.56	318.77
20	Lakshadweep	3.20	0.19
21	Madhya Pradesh	17,796.99	6,901.13
22	Maharashtra	4,209.74	3,859.77
23	Manipur	1,242.09	447.89
24	Meghalaya	1,547.29	1,261.83
25	Mizoram	606.37	530.43
26	Nagaland	324.11	176.26
27	Odisha	12,035.06	9,351.63
28	Puducherry	101.31	45.00
29	Punjab	8,763.55	8,396.31
30	Rajasthan	10,850.44	5,176.99
31	Sikkim	208.49	53.09
32	Tamilnadu	5,538.14	8,175.54
33	Telangana	473.74	235.11
34	Tripura	744.69	562.61
35	Uttar Pradesh	33,454.64	26,787.70
36	Uttarakhand	3,290.57	2,649.49
37	West Bengal	12,481.76	9,685.38
Note: 1. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year. 2. The Above Figures are as per FMR reported by State/UTs.			

DEIC cumulative Status as reported by State/UTs

Sl. No	States/UTs	DEIC operational
1	Andaman & Nicobar	0
2	Andhra Pradesh	16
3	Arunachal Pradesh	3
4	Assam	7
5	Bihar	9
6	Chandigarh	0
7	Chhattisgarh	7
8	Dadra & Nagar Haveli	1
9	Daman	0
10	Delhi	0
11	Goa	2
12	Gujarat	21
13	Haryana	21
14	Himachal Pradesh	0
15	Jammu & Kashmir	22
16	Jharkhand	0
17	Karnataka	13
18	Kerala,	14
19	Ladakh	2
20	Lakshadweep	0
21	Madhya Pradesh	38
22	Maharashtra	26
23	Manipur	5
24	Meghalaya	3
25	Mizoram	2
26	Nagaland	0
27	Odisha	30
28	Puducherry	1
29	Punjab	5
30	Rajasthan	12
31	Sikkim	1
32	Tamilnadu	34
33	Telangana	10
34	Tripura	1
35	Uttar Pradesh	4
36	Uttarakhand	4
37	West Bengal	1
India		315
